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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No.               | T.P. No. | Purpose                          | Section       | Name of the Parties M/s. / Mr.   |
|------------------------------------|----------|----------------------------------|---------------|--|
| IA 134/17 in CP(IB)No. 25/BB/ 2017 | -        | For consideration of settlements | Rule-6 of I&B | Knight Frank (India) Pvt. Ltd. Vs Krishna Enterprises(Housing & Infra-structure) India Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|
| 1.      | A/Kee<br>9839382516              | Petitioner             | A/Kee     |
| 2.      | Jasleen kaur<br>(+91) 8884557587 | Respondents.           | Jasleen   |

**ORDER**

Counsel for Operational Creditor is present. Corporate Debtor is also present. IA 134/17 is taken up today. Counsel for Petitioner reported that there is no settlement. Therefore, IA 134/17 is listed for orders on 13.03.2018.

  
Member (T)

  
Member (J)